

5

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

CP 145/2003
in
OA 1165/2002

New Delhi, this the 24th day of July, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Sh. S.K.Naik, Member (A)

Rama Nand
S/o Late Hira Lal
R/o RZF-371, Raj Nagar II
Dr.Lohia Marg, Palam Colony
New Delhi- 110 043

.... Petitioner

(By Advocate Sh. Yogesh Sharma
proxy for Sh. A.K.Trivedi)

versus

Shri Pushkar Sahay
Garrison Engineer(AF)
Suratgarh, Rajasthan

.. Respondent

(By Advocate Sh. M.K.Bhardwaj, proxy
counsel for Sh. A.K.Bhardwaj)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Heard both the learned counsel for the parties
in CP 145/2003 in OA 1165/2002.

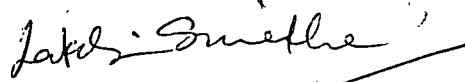
2. We note that Hon'ble Delhi High Court vide
order dated 5-5-2003 has stayed the operation of
Tribunal's order dated 4-12-2002 in OA 1165/2002.
This fact is also confirmed by learned proxy counsel
for the petitioner who has also submitted another copy
of this order.

3. In view of the above order of the Hon'ble
Delhi High Court staying the operation of the
Tribunal's order dated 4-12-2002, CP 145/2003 is
dismissed. Notices to the alleged contemnors are
discharged. File be consigned to the Record Room.



(S.K.Naik)
Member (A)

/vks/



(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)